

(2022) 12 TDSAT CK 0040

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition No. 213, 238 Of 2018 With Misc Application No. 279 Of 2022

Siti Networks Ltd

APPELLANT

Vs

Ekta Vision And Anr

RESPONDENT

Date of Decision : 19-12-2022

Acts Referred:

Citation : (2022) 12 TDSAT CK 0040

Hon'ble Judges : Biresh Kumar, Registrar

Bench : Single Bench

Advocate : Richa Deshpande, Mansi Chaudhary, Dipali Rai

Judgement

Two weeks further time is prayed and allowed to the Petitioner to file their Affidavit of Service against Respondent No.1 in B.P.No.238 of 2018.

B.P.No.213 of 2018 proceeds ex-parte against Respondent No.1 vide Order dated 30.9.2021 wherein Respondent No.2 has filed their Miscellaneous Application for deletion from the array of the parties and, thus, it was prayed that they intend not to file any evidence affidavit in B.P.No.213 of 2018 on behalf of Respondent No.2. Let the matter be listed for directions on 24th January, 2023.